

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

11  
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/87/2016

NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others

NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 3 others

UNDER SECTION : 397/398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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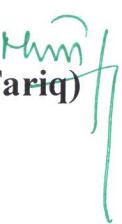
REPRESENTATION BY WHOM

1)	<del>K. Anantha Padmanabha Swamy</del> Thriyambak Kannan Senior Counsel R Murari	Counsel for R2 & R3	
2)	KARTHIK RAM MOHAN. for. S. RAJASUBRAMANIAM. & ASSOCIATES	Counsel. for. Petitioners	 Karthik Ram Mohan

191-91466-57514

ORDER

Shri Karthik Ram Mohan, counsel for petitioners present. Shri Thriyambak Kannan, counsel for R2 & R3 present and reported ready for submitting arguments. Counsel for petitioner prayed time for submitting arguments. At request time is enlarged. Put up on 28.02.2017 at 10.30. A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)